

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38.MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 01/08/2016

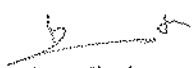
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70566/2016-EX[DB] dated 25/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1	U/CROSS/76/2008 E/320/2008	CCE MEERUT EXCISE CHOWK, UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT - 250005.
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Name and Address of
Respondent

2		BARNALA STEEL INDUSTRIES VILL- VEHLNA MEERUT ROAD, MUZAFFARNAGAR...
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Copy To

3 Advocate(s) / Consultant(s):

AALOK ARORA
32-MISSION COMPOUND,
SAHARANPUR-247001

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise, I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Prangan Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

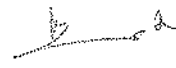
11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy ☒ Guard File

 Asstt. Registrar

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD

CROSS Application No. : E/CROSS/76/2008 &

Appeal No. : E/320/2008-EX[DB]

Arising out of O/A No. 198-CE/MRT-I/2007 dated 16.10.2007 passed by
Commr. (Appeals) of Central Excise, Customs & S. Tax, Meerut-I

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise, Meerut-I.

...APPELLANT(S)

VERSUS

Barnala Steel Industries

...RESPONDENT(S)

APPEARANCE

Shri D.K. Deb (Asst. Commr.), A.R.
Shri A.P. Mathur (Adv) for
Shri Alok Arora (Adv)

for the Department

for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 25.08.2016

Final ORDER NO. 70566/2016Per Mr. Anil Choudhary :

Appeal is disposed off as withdrawn under litigation policy, as prayed in application, without entering into merits. C.O. also stands disposed of.

(Pronounced in the open Court)

[Signature]
(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

[Signature]
(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(Ansari)

प्रमाणित प्रतिलिपि / Certified True Copy

[Signature] 10.8
सहायक पंजीकार / Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

